

FORM G

**INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR
INDIA POWER CORPORATION LIMITED (UNDER CIRP)
OPERATING IN POWER DISTRIBUTION & GENERATION INDUSTRY
IN & AROUND ASANSOL-RANIGANJ, DIST: PASCHIM BURDWAN, WEST BENGAL**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/LLP No.	India Power Corporation Limited PAN - AABCD0340G CIN - L40105WB1919PLC003263
2.	Address of the registered office	Plot No.X1- 2 & 3 Block EP, Sector V, Salt Lake, Kolkata, West Bengal, India - 700091
3.	URL of website	www.indiapower.com
4.	Details of place where majority of fixed assets are located	(1) Asansol-Raniganj, Dist: Paschim Burdwan, West Bengal (2) Kolkata & Haldia, West Bengal
5.	Installed capacity of main products / services / Contract Demand	(1) Contract Demand for power Distributed: 248 MVA (as on June 30, 2026) (2) Thermal Power Plant: 12 MW
6.	Quantity and value of main products/services sold in last financial year	Quantity- 1247.07 MU (F.Y 2025-26) Amount - ₹ 627.30 Crores (F.Y 2025-26)
7.	Number of employees/workmen	187 (Employees) + 148 (Workmen) (as on June 30, 2026)
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at:	www.indiapower.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	www.indiapower.com
10.	Last date for receipt of expression of interest	September 17, 2026
11.	Date of issue of provisional list of prospective resolution applicants	September 22, 2026
12.	Last date for submission of objections to provisional list	September 27, 2026
13.	Date of issue of final list of prospective resolution applicants	September 30, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	October 01, 2026 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs)
15.	Last date for submission of resolution plans	November 02, 2026
16.	Process email id to submit Expression of Interest	ipcl.ibc@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Not Applicable

MS Mano Ranjani
(IBBI/IPA-001/IP-P00736/2017-2018/11235)
Resolution Professional
For India Power Corporation Limited
E: ipcl.ibc@gmail.com

Registered with IBBI: Flat 122, Vasavi Indraprastha, Street 1, Czech Colony,
Sanathnagar, Hyderabad, Telangana 500018,

Date: 02 September 2026

Place: Kolkata

E: mano3ranjani@gmail.com

AFA valid upto: 30.06.2027

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